

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-345-2020

Uday Gopalkrishna Tengse ... Petitioner

Versus

State of Goa & Ors. ... Respondents

Mr. S. N. Joshi, Advocate for the petitioner.

Mr. G. Shetye, Additional Government Advocate for the Respondents
No.1, 2 and 3.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 1st December, 2020

P.C.

At the request of Mr. Shetye, the learned Additional Government
Advocate, stand over to 09.12.2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

ss*